

**CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

COURT NO. 4

Customs Appeal No. 50196 of 2020

(Arising out of Order-in-Original No. 07/2019-20/UG/Principal Commissioner dated 13.11.2019 passed by the Pr. Commissioner of Customs House (Import), New Delhi)

M/s Venus Industries

Appellant

C-24, Lawrence Road,
Industrial Area, Delhi-110035

Presently at:

B-1/74, Safdarjang Enclave
New Delhi-110029

Vs.

**The Principal Commissioner of Customs
(Import), New Customs House, Near IGI Airport
New Delhi-110037**

Respondent

Appearance

Present for the Appellant : Shri Rakesh Chibber, Advocate

Present for the Respondent: Shri Rakesh Kumar, Authorised Representative

**CORAM: HON'BLE MR. P V SUBBA RAO, MEMBER (TECHNICAL)
HON'BLE MS. RACHNA GUPTA, MEMBER (JUDICIAL)**

Date of Hearing : 07/12/2021

Date of Decision: 04/01/2022

ORDER

PER: P V SUBBA RAO

The appeal is allowed. For order, see order or date in Customs Appeal
No. 50195 of 2020.

**(P V Subba Rao)
Member (Technical)**

**(Rachna Gupta)
Member (Judicial)**

